

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 15th November, 2018
Time : 10.30 AM

| S.No | Case No | Parties | Counsel for parties | Remarks |
|-----------------------------------|---|---|--|---------|
| FOR DIRECTION | | | | |
| 1. | Original Application No. 131/2017(CZ)(THC) (W.P.No.8169/11) (M.A.No.29/18) | Ashfaque Ahmed Vs State of MP & Ors. | Mr. Avinash Zargar, Adv. for Petitioner | |
| FOR ADMISSION | | | | |
| 2. | Original Application No. 152/2017(CZ) (M.A.No.545/17) | Bhawani Singh Rathore Vs Ministry of Environment & Forest & 4 Ors. | Mr. Gagan Sharma, Adv. Mr. Sooraj Bajpai, Adv. | |
| AFTER NOTICE | | | | |
| 3. | Appeal No. 41/2017(CZ) | Veer Singh Vs Chairman (DEIAA) Sehore MP & Ors. | Mr. Dharamveer Sharma, Adv. | |
| FOR COMPLETION OF PLEADING | | | | |
| 4. | Original Application No. 19/2016(CZ) | Babulal Jajoo (<i>Industrial Water</i>) Vs. State of Rajasthan & Ors. | Mr. M.S.Kachhawa, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Varun K. Chopra, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Rajesh Moutha, Adv. Mr. Brijesh Shrivastava, Adv. | |
| 5. | Original Application No. 145/2017(CZ) (M.A.No.114/18) (M.A.No.115/18) | Balavana Sinh Vs State of MP & 11 Ors. | Mr. Rohit Sharma, Adv. | |
| 6. | Original Application No. 84/2017(CZ) | Mahaveer Singh Tomar Vs State of M.P. & 4 Ors. | Mr. DharamveerSharma,Adv. Ms. Parul Bhadoria, Adv. | |
| FOR COMPLIANCE | | | | |
| 7. | Original Application No. 57/2017(CZ) | Piyush Mishra Vs The Commissioner, Nagar Palika Nigam, Bhilai & 3 Ors. | Ms. Aarushi Gaur Chauhan, Adv. Mr. Abhishek Vaishnav, Adv. | |

Note : No Hon'ble Members is posted in this Bench. The Cases listed on 15-11-2018 shall be adjourned to 20-12-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in